

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4324
ANSWERED ON:06.09.2012
ALLOCATION OF GAS FOR FERTILIZER SECTOR
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Ministry of Petroleum and Natural Gas has received any application from the Ministry of Chemicals and Fertilizers for allocation of natural gas for expansion schemes of cooperative and public sector fertilizer producing companies in Gujarat;
- (b) if so, the details thereof;
- (c) the details of the steps taken by the Government for allocation of gas to Greenfield Expansion Scheme of the cooperative organization KRIBHCO; and
- (d) the time by which the approval is likely to be given for allocation of natural gas to fertilizers producers of Gujarat?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N SINGH)

(a) & (b) Yes, Madam. Department of Fertilizers (DoF) had indicated a requirement of 5.1 MMSCMD of gas for expansion projects in Gujarat prior to the meeting of Empowered Group of Ministers (EGoM) which was held on 24.2.2012. The plant wise requirement is as below:

Name of the State plant	Requirement (MMSCMD)
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IFFCO Kalol Gujarat	2.9
KRIBHCO Hazira	2.2

Total	5.1
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Further, DoF has now indicated that Gujarat Narmada Valley Fertilizers Company (GNVFC) has requested for allocation of additional 2 mmscmd gas for setting up a brownfield ammonia-urea project at GNFC's existing site in Bharuch.

(c) & (d) The requirements of IFFCO, Kalol and KRIBHCO, Hazira was placed before EGoM for commercial utilization of gas produced under New Exploration Licensing Policy (NELP) in the meeting dated 24.02.2012. The EGoM noted the same.